

## **Minutes of the meeting of the Commission held on 29.1.2008**

### **Present: -**

- A. Shri Wajahat Habibullah, Chief Information Commissioner
- B. Shri A. N. Tiwari, Information Commissioner
- C. Prof. M. M. Ansari, Information Commissioner
- D. Shri Mohammed Haleem Khan, Secretary, who was formally welcomed by Shri Wajahat Habibullah as Secretary to the Commission. Both the Joint Secretaries, Deputy Secretary & Under Secretaries assisted the Commission.

1. The Commission was apprised of the compliance with the decisions passed in its weekly meeting dated 08.01.2008.

Commission discussed invoking provisions of Section 195 Cr. P.C for the purpose of enforcing its decision and maintaining decorum during proceeding before it. JS (S) was directed to move an appropriate proposal to this effect to the Government.

2. Commission discussed section 2(j) of the RTI Act and observed that section 2(j) should be read with section 7(9) of the RTI Act-2005 in determining the form in which information is provided.
3. Suggestions sent by Shri J K Tandon of Chandigarh were considered by the Commission.

Commission observed that these suggestions are constructive and may be uploaded on the website of the Commission for consideration of 1<sup>st</sup> Appellate Authorities of various Public Authorities.

4. Commission felt it was time for the Commission to develop a modern, state of the art library. Efforts should be initiated to establish one for the Commission.
5. Commission urged actively pursuing the establishment of the proposed centre for accountability and transparency. Since the proposed centre has already been conceptualized and initial proposal to this effect has already been discussed in great detail before the Commission, Secretary may follow with the Government. This centre inter-alia can establish good linkages with other Commissions/similar organizations across the globe.
6. Commission directed that Hindi Cell in the Commission be strengthened.